

Application for grant of Certificate of Registration rejected

February 23, 2000

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of a certificate of registration submitted by the undernoted financial companies:

<u>Sr.No.</u>	<u>Name of the Company</u>	<u>Rejected on</u>
1.	M/s. New India Industrial & Savings Co. Ltd., Anandi Buildings, Vallalar Salai, Venkata Nagar, Pondicherry-605 011.	18.02.2000
2.	M/s. TLV Finance Ltd., 54, Perambur Barracks Road, Purasawalkam, Chennai-600 007.	18.02.2000

As such, the above companies cannot transact the business of non-banking financial institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

**Chhaya Rajee
Manager**

Press Release : 1999-2000/1130